

[illegible]

III A concerned may take necessary action under Para 3.7 of IORB to give above decision of NCMBs. COUNCIL/ITD.

Case No. M-111	W v. American Co., Bangalore
HC No. 2014	W No. 83/2014 (2014) 1 WLR 100
Dated 21.8.13 (JWL)	W v. W (2014) 1 WLR 100
26.8.2013	W v. W (2014) 1 WLR 100

[illegible]

PRO version Are you a developer? Try out the [HTML to PDF API](#)

PRO version Are you a developer? Try out the [HTML to PDF API](#)

Date: 01.09.2013
Place: New Delhi

G. KARAN KARAN
Foreign Trade Development Officer